



Recovery Division
Southern Regional Office

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SECURITIES AND EXCHANGE BOARD OF INDIA
SOUTHERN REGIONAL OFFICE

Completion of Recovery Certificate No 6715 of 2023 dated June 26, 2023 issued against G Sri Vignesh (PAN – GOAPS3552D) in the matter of Securekloud Technologies Limited.

Recovery Certificate No. 6715 of 2023 dated June 26, 2023 was drawn against G Sri Vignesh (PAN – GOAPS3552D) for a sum of Rs. 5,31,000/- (Rupees Five Lakh Thirty-One Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the Adjudicating Officer vide Order No. Order/VV/PSS/2022-23/22968-22973 dated 20.01.2023 in the matter of Securekloud Technologies Limited.

In view of the payment of the amount Rs.6,16,320/- (Rupees Six Lakhs Sixteen Thousand Three Hundred and Twenty only) due under the Recovery Certificate, the said Recovery Certificate No. 6715 of 2023 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: March 25,2026
Place: Chennai

Recovery Officer



मोहम्मद साजिद
MOHD SAJID
यसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स' सातवी मंजिल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

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प्रधान कार्यालय: सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051